

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4034 - JK (LD) of 2026

DATED:- 30 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated 30.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to the Government, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Officer In Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Commissioner/Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No.4034-JK (LD) of 2026 dated 30.03.2026

S. No.	Case No. & Title of the case	OIC
1.	WP No. 3201/2025 titled Javaid Ahmad Tali & Anr. Vs U.T of J&K and Ors.	Mr. Bashir Ahmad Bhat, (JKAS), Personnel Officer, Government Medical College, Srinagar Mob. No. 9906637889 Email: poahgmcsgr@gmail.com
2.	WP (C) No. 1493/2025 titled Bilal Ahmad Bhat Vs U.T J&K and ors	
3.	O.A No. 1439/2025 titled Nayeem Hussain Dar Ors Vs U.T of J&K and ors.	
4.	WP(C) No. 3405/2025- titled Blackcats Placement Security Services Vs UT of J&K & Ors.	Mr. Yoginder Bhat Administrative Officer, Government Medical College, Kathua Mob. No. 9419787873 Email:
5.	SWP No. 1537/2015 - titled Sarita Sharma Vs State of J&K & Ors.	Mr. Vijay Raina Chief Medical Officer, Kathua Mob. No. 9419194988 Email: cmokth@gmail.com
6	O.A. No. 645/2025- titled Mandeep Sharma Vs UT of J&K & Ors.	Ms. Rakh Kaloo Administrative Officer, IGGDC-Jammu Mobile No. 7006719065 Email: rakhikaloo@gmail.com
7	OA No. 949/2025 titled Masher UL HaQ VS UT of J&K	Dr. Sanjay Sharma Deputy director (Density) Health Services, Jammu.
8	MA no. 966/2023 in OA no. 986/2022 titled Health and Medical Education Department VS Dr. Shazia Kounsar	Dr. Murtaza Rashid Deputy Secretary to the Government H&ME Deptt.
9	OA no. 16/2026 titled Mushtaq Ahmad Rather VS UT of J&K and Ors	Dr. Murtaza Rashid Deputy Secretary to the Government H&ME Deptt.
10	WP(C) No. 885/2024 titled Sohni Devi V/s U.T of J&K and Ors	Dr Tanveer Ahmad Rather, Chief Medical Officer Doda

Reyazul Jm